NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TP (HC)/10 & 11/CAA/2017

NAME OF THE TRANSFEROR : VALEO INDIA PVT LTD

NAME OF THE TRANSFERRE : VALEO LIGHTING SYSTEMS INDIA PVT LTD

UNDER SECTION : 391/394

S.No. Name (in Capital)	Represented by	Signature
1. JUNAN JHABUKA.	Transfer Company Transfer Company	

2. De Samuel Stars

ORDER

Shri Pawan Jhabakh, counsel for the applicant present. Representative of the Official Liquidator present and submitted that the report has not been filed and sought time for the same. Time extended at request. Counsel for the applicant is directed to get the report expedited. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)

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